

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:20  
ANSWERED ON:20.02.2001  
ACCOMMODATION TO STATE POLITICAL PARTIES  
ANANT GANGARAM GEETE

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government propose to allot official accommodation to recognised State political parties for their central offices at Delhi;
- (b) if so, the details thereof;
- (c) the name of recognised regional State political parties which are yet to be allotted the accommodation; and
- (d) the time by which the accommodation is likely to be provided to them?

**Answer**

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI JAGMOHAN )

(a)&(b): It has been decided to provide office accommodation to the State Level Political Parties recognised by the Election Commission of India provided it has, in the opinion of the Accommodation Committee of the Cabinet, adequate representation in Parliament and its case for allotment is approved by the CCA on its merit.

(c)&(d): Individual request from State Level Political Parties, which have been recognised by the Election Commission of India, are being placed before the CCA for its consideration.